National Company Law Tribunal

Allahabad Bench

CPNO. 152 / ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/S Jai Deep Towshism PV+ L+d VS. 1200 Kanpusy
SECTION OF THE COMPANIES ACT/1 & B CODE: 252 of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. P. K. BOTTAL Adwards Retitioner 11689pai

2.

CP NO.152/ALD/2017

Sh. P.K. Bajpai, Advocate for the petitioner. The present petition is filed as a fresh case under Section 252 of the Companies Act, 2013.

A notice be issued to the ROC, Kanpur inviting their comments/objections, if any, on proposed restoration of the name of the company.

The matter be listed on 12th December, 2017.

Dated:17.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)